

12.00 hrs.

INTRODUCTION OF NEW MINISTERS

[English]

MR. SPEAKER: I call upon Mr. P. Upendra, Minister of Parliamentary Affairs to introduce new Ministers.

(Interruptions)

SOME HON. MEMBERS: Where is the Prime Minister?

MR. SPEAKER: The Prime Minister is ill. I have permitted Mr. P. Upendra, Parliamentary Affairs Minister to introduce new Ministers.

(Interruptions)

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): Sir, on behalf of the Prime Minister, I have the pleasure..... *(Interruptions)*

MR. SPEAKER: Please take your seat.

No. Mr. Kalp Nath Rai, please take your seat.

(Interruptions)

MR. SPEAKER: There are precedents when the Ministers other than the Prime Minister also had introduced new Ministers.

(Interruptions)

MR. SPEAKER: Order, please.

Kalp Nath Ji, I am on my legs. Mr. Kamal Chaudhry, I am on my legs. Mr. Krishna Kumar, you were a Minister. Please sit down.

He has my permission. There are also precedents in the past where the Prime Minister had not introduced but some other

Minister had introduced new Ministers in the House.

(Interruptions)

MR. SPEAKER: In 1987, when your Party was in power, some other Minister had introduced the new Ministers. There are many instances.

(Interruptions)

MR. SPEAKER: I have called Mr. N.G. Ranga.

PROF N.G. RANGA (Guntur): There might have been precedents in the past when one or two Ministers were being introduced by someone who was not the Prime Minister. But this time, it is going to be *en masse* introduction. It is 18 Ministers. Is it not undignified for the Ministers themselves to be introduced not by the Prime Minister but someone else in the Cabinet? It is their own funeral. But at the same time, they are now denigrating not only the Ministership but also Parliament.

Let me sound this warning. They are denigrating the Ministers as well as the Parliament and I am surprised that you agreed to this process. I am sorry for you; I am sorry for them.

MR. SPEAKER: Mr. Ranga, Prime Minister is sick and I have given permission to Mr. Upendra. I have given my ruling. Mr. Upendra will introduce the new Ministers.

(Interruptions)

MR. SPEAKER: Please take your seat.

(Interruptions)

MR. SPEAKER: Shri P. Upendra has my permission to introduce the Ministers.

(Interruptions)

SHRI VASANT SATHE (Wardha): (a) We would only like to know if you are satis-

fied that Prime Minister is so sick that he is not keeping any other engagements for the day: (b) or is he finding himself sick enough to introduce the Ministers? I request you to kindly see that this does not become a precedent in this House. Therefore, I would plead with our colleagues that if he is genuinely sick and if the Speaker is satisfied, it is their business. Let him introduce the Ministers.

PROF. N.G. RANGA: We are walking out.

12.09 hrs.

At this stage, Prof. N.G. Ranga and some other hon. Members left the House

SHRI SOMNATH CHATTERJEE: This is their constructive cooperation!

SHRI JASWANT SINGH (Jodhpur): It is with a certain amount of disappointment and sadness that I have to reflect on the conduct of the Opposition. It is a very sick demonstration that a senior Member like hon. Shri Sathe spoke of sickness. I can understand their excitement that the hon. Prime Minister should have been there to introduce the Members of his Cabinet. That is a perfectly valid point. But even Prime Ministers and Presidents do fall ill and there are many Members on the Opposition that could tomorrow, Heavens forbid, fall ill. But to walk out in this sort of manner and on this occasion is a very sad demonstration. It is a very sad demonstration particularly when, on behalf of all of us, you have given permission. As the Speaker and as the custodian of the rights of this House, you have given your consent to this matter.

MR. SPEAKER: They should have agreed with Mr. Sathe.

SHRI JASWANT SINGH: In spite of your consent being given, I am sorry that this has happened.

SHRI INDRAJIT GUPTA (Midnapore): Sir, I think you were citing some instances of the previous Government during which it

was not the Prime Minister but some other Minister introduced the new Ministers. Can you recall any instance when the then Opposition walked out like this? Of course, somebody might have raised a question about it but they did not walk out. We have to take a serious note of this unseemly behaviour. This is violation of the elementary decorum of the House. We should take serious note of this unseemly behaviour.

SHRI SOMNATH CHATTERJEE (Bolpur): This is an affront not only to this Government but to the whole House and to the whole system of Parliamentary democracy.

SHRI BASUDEB ACHARIA (Bankura): Sir, the behaviour of the Opposition is unfortunate. It had never happened in this House in the past. We were also in the Opposition. We raised certain objections. But on this issue we never walked out. We had never behaved irresponsibly... (*Interruptions*) It is an irresponsible behaviour on their part. Sir, you have to take note of the behaviour of the Opposition. This is nothing but an insult to the House.

SHRI L.K. ADVANI (New Delhi): Mr. Speaker, Sir, I do not want to add to the epithets that my friends have used before me. Apart from everything else, I wish that the Opposition Party in this House realised that today in this new phase of politics every principal Party is in the Government, every principal Party is in the Opposition in some of the other States. So, the people will be watching our performance, our conduct as Members of these democratic parliamentary institutions both in the Government as well as in the Opposition. It is unfortunate that this particular episode of today only highlights that during the past five months the Congress Party has not been functioning as a responsible party... (*Interruptions*) In fact, I am tempted to say that in the Government it was incompetent but in the Opposition it is thoroughly irresponsible... (*Interruptions*) I would again plead with them, though none of them is here. But I am sure the feelings of this House would be communicated to them, and

their Leader on whom a great responsibility devolves as the official Leader of the Opposition in this House, who is a counterpart of the Prime Minister in this House. Therefore, I would appeal to him to ensure that his Party, which is the principal Opposition Party in the Lok Sabha, functions in a manner so as to make every party in the whole country in the Opposition feel that this is the right conduct for an Opposition party.

SHRIMATI GEETA MUKHERJEE (Panskura): Sir, I have a feeling that the Opposition has acted today absolutely in contradiction to all our national traditions. Never do we do these things when so many young people, who have become Ministers, are going to be introduced. Our national tradition always is of welcoming such things. So, I think apart from everything else, they have violated our national tradition.

SHRI G.M. BANATWALLA (Ponnani): Mr. Speaker, Sir, it is extremely disappointing that we do not have the Prime Minister here to introduce his Ministers of State and the Deputy Ministers. While that is a great disappointment, at the same time it is rather unfortunate that the Opposition was not taken into confidence... (*Interruptions*) Yes, one does concede that even the Prime Minister and the President do get ill, just as we do. But it is a fact that the Opposition ought to have been taken into confidence. So, it is rather most unfortunate that the Treasury Benches also—the Government—did not care to take the Opposition into confidence. (*Interruptions*)

MR. SPEAKER: Will you please hear him?

(*Interruptions*)

SHRI G.M. BANATWALLA: Even before the entire business was taken up, I think, the Minister of Parliamentary Affairs ought to have had the decency to approach the leaders over there of the Congress Party...

(*Interruptions*)

[*Translation*]

MR. SPEAKER: The Prime Minister is sick. I have told him.

[*English*]

SHRI G.M. BANATWALLA: You must have told that. But what I was saying is that even the Leader of the Opposition is also a counterpart of the Leader of the House...

(*Interruptions*)

[*Translation*]

SHRIJANARDAN TIWARI (Siwan): Mr. Speaker Sir, They are also a part of Congress.

[*English*]

SHRI G.M. BANATWALLA: This is the way they behave. Due courtesy ought to have been shown to the Leader of the Opposition, who could have been approached earlier and told quite in advance about the sickness of the Prime Minister also and the Deputy Prime Minister ought to have introduced the Ministers over here.

MR. SPEAKER: He is not here. He is in China now.

(*Interruptions*)

SHRI G.M. BANATWALLA: They are intoxicated with power. And they do not want to hear the lone voice. What I was submitting is, they talk of national consensus all the time, but do not even care for the parliamentary consensus and does not even care for the coordination of the parliamentary work over here. I condemn that the Government did not think it fit and proper to approach the Leader of the Opposition earlier. (*Interruptions*) That is the point. And I must tell them that they must show due respect to the Leader of the Opposition and the opposition over there. That is the only way. (*Interruptions*)

SHRI NANI BHATTACHARYA (Berhampore): I share the feelings of our friends on this side excepting Shri Banatwalla. I should not make any comment on his statement. Rather, it has become quite clear that the opposition has behaved in a way which is quite unbecoming of a responsible opposition, more particularly, when you have already said this and when you have already permitted the Minister of Parliamentary Affairs to introduce the Ministers and Mr. Sathe agreed to it. And this is more or less...

SHRI SOMNATH CHATTERJEE: That is their coordination!

SHRI NANI BHATTACHARYA: Opposition Members from that side did not adhere to what Mr. Sathe said and they staged a walk out. As far as I know—I am a new member in this House—there is no such precedent that on a very flimsy ground, in the context of enormous problems being confronted by the country, over this issue, they can make a hulla and then stage a walk out to demonstrate their protest. What I feel is, they have exposed themselves to the people. The House should condemn it.

SHRI P. UPENDRA: Sir, it is very unfortunate that the Opposition has behaved in this manner. As you are aware, at the beginning of the Question Hour itself the hon. Member Shri Kumaramangalam demanded that the new Ministers be introduced. We had two choices—the Prime Minister is indisposed today—either we have to postpone the introduction for tomorrow or some other Minister authorised by him must introduce the new Ministers.

Since all the lists are about to be published, including the portfolios today and they will all come in the newspapers, we thought it proper that the House should be

taken into confidence first and the new Ministers should be introduced in the House today itself. I went to Shri Sathe. Because I do not know in the absence of the Leader of the Opposition who is hardly available in the Parliament any day, I had to consult Shri Sathe. I told him this is the procedure we are going to follow and he completely agreed with me.

MR. SPEAKER: And he said it also.

SHRI P. UPENDRA: Yes Sir. I do not know whether his writ runs there and who is really deciding on their behalf.

SHRI JASWANT SINGH: If you had Shri Sathe's consent, please inform that.

SHRI P. UPENDRA: Sir, you must have noticed that I went to him and talked to him. He has agreed to the procedure that today I introduce the new Ministers. Then only I have decided to do that. If there was a difference of opinion, I would have consulted other leaders also. But it is unfortunate because it is never done.

SHRI NIRMAL KANTI CHATTERJEE (Dumdum): It is good that Members on this side have not walked out because the Leader of the Opposition is not here!

SHRI P. UPENDRA: I think this will satisfy Shri Banatwalla also.

It is never done in the history of the Parliament that when the Ministers are introduced the Opposition has walked out. It is very unfortunate, unbecoming of a responsible Opposition.

On behalf of the Prime Minister, I have pleasure in introducing to you, and through you to the House, my colleagues:

Shri Janeshwar Mishra,

Minister of State (Independent Charge) in the Ministry of Communications.

Shri Rasheed Masood,

Minister of State (Independent Charge) in the Ministry of Health and Family Welfare.

Shri Chimanbhai Mehta,	Minister of State in the Ministry of Human Resource Development.
Shri Bhajaman Behera,	Minister of State in the Ministry of Petroleum and Chemicals.
Shri Hari Kishore Singh,	Minister of State in the Ministry of External Affairs.
Shri Upendra Nath Verma,	Minister of State in the Department of Rural Development in the Ministry of Agriculture.
Shri Subodh Kant Sahay,	Minister of State in the Ministry of Home Affairs.
Shri Satya Pal Malik,	Minister of State in the Ministry of Parliamentary Affairs and Minister of State in the Ministry of Tourism.
Shri Bhagey Gobardhan,	Minister of State in the Ministry of Planning and Minister of State in the Ministry of Programme Implementation.
Shri Nitish Kumar,	Minister of State in the Department of Agriculture and Cooperation in the Ministry of Agriculture.
Shri Srikant Jena,	Minister of State in the Department of Small Scale Industries, Agro and Rural Industries in the Ministry of Industry.
Shri Ajay Singh.	Deputy Minister in the Minister of Railways.
Shrimati Usha Sinha,	Deputy Minister in the Department of Women and Child Development in the Ministry of Welfare.
Shri Anil Shastri,	Deputy Minister in the Ministry of Finance.
Shri Bhakta Charan Das,	Deputy Minister in the Department of Youth Affairs and Sports in the Ministry of Human Resource Development.
<u>Shri Jagdeep Dhankar,</u>	<i>Deputy Minister in the Ministry of Parliamentary Affairs.</i>

*(Interruptions)**[English]*

SHRI NIRMAL KANTI CHATTERJEE
(Dumdum): Sir, under your chairmanship let us observe the Orissa Day! Previously India was known as Bharat that is UP. But now it has come to be known as Bharat that is Orissa. That brings it nearer to West Bengal!

[Translation]

PROF. VIJAY KUMAR MALHOTRA
(Delhi Sadar): Mr. Speaker, Sir, Pakistan was something back denying it (*Interruptions*) It has been proved today, because the youth in the course of their interview on T.V. have stated how Pakistanis were taking the Kashmiri youths to their country, training them there and then exploiting them to their advantage. Such statements have come to our notice. This issue should be raised in

various forums of the world, especially in the U.N.O. where efforts are being made to raise the Kashmir issue and steps should be taken to frustrate such attempts. Till now Pakistan was denying having any kind of involvement in the subversive activities of Kashmir, but today it has been proved and we have received statements from the people whom they had taken to Pakistan and these people have given interview on T.V. in this regard. After all this, we should strictly deal with Pakistan on this subject and further, this issue should be raised by India in an offensive manner in other countries.... (*Interruptions*) ...

[*English*]

SHRI HANNAN MOLLAH (Ulberia): Sir, I have given a notice.

MR. SPEAKER: Please do not refer to it and do not read it out.

SHRI HANNAN MOLLAH: Sir, it is reported that the Bush Administration has asked India to seek a political dialogue in Kashmir and to address their legitimate political and economic needs. They have also asked the Indian Government to restrain its security forces from using their forces against the unarmed people. Sir, it is quoted like this, which is a serious and grave interference by the imperialist forces in our internal affairs. So, our Government should take serious note of it. (*Interruptions*)

MR. SPEAKER: Please take your seat. Now, Shri Basudeb Acharia.

(*Interruptions*)

SHRI BASUDEB ACHARIA (Bankura): Sir, today we have seen in this very House, the behaviour of the Opposition. On Friday, just in front of the West Bengal Assembly, the Congress (I) hoodlums threw bombs. It is nothing but an attack on Parliamentary democracy. This is not merely a law and order incident. Sir, your predecessor Dr. Bal Ram Jakhur once condemned a similar incident which took place three years back in

West Bengal Assembly.

(*Interruptions*)

MR. SPEAKER: Now, Prof. Soz.

(*Interruptions*)

PROF. SAIFUDDIN SOZ (Baramulla): Mr. Speaker, Sir, we must make a concerted effort to eradicate the menace of communalism from this country, if we are really interested in our nation's unity and integrity. What happened in Mathura?

A mosque has been burnt. Now, we ask for a discussion in this House; it should take place because it is not a joke to burn a mosque. I read a sinister design in burning the mosque. I approach you for appointing a Parliamentary delegation to be sent to Mathura so that we can make an on the spot study. Then we must discuss it in this House. I want you to take serious notice of this. Sir, what about the Parliamentary delegation, which is the least that I ask for.

MR. SPEAKER: We are all here to condemn communalism.

PROF. SAIFUDDIN SOZ: Then, we must have a discussion here.

MR. SPEAKER: You have made your point. Please take your seat.

SHRIDINESH SINGH (Pratapgarh): Sir, on thursday, with your permission, I had raised the situation in Kanpur as a result of the clashes there which led to the imposition of curfew which is still continuing. I had requested that the Home Minister may kindly make a statement on the issue. And I had the impression that the Home Minister did not nod his head. Maybe he is having a second thought. Therefore, I thought that I would like to take this opportunity to impress on the Home Minister that it is a very serious situation in Kanpur. I believe, the Prime Minister has also sent some relief from his Relief Fund. Therefore, it calls upon the Home Minister to make a statement.

On the Mathura issue, which my friend, Mr. Soz, has raised, we have already sent for your consideration an adjournment motion and we shall raise that at an appropriate time.

SHRI G.M. BANATWALLA (Ponnani): Mr. Speaker, Sir, there is a planned effort to disturb communal harmony in various parts of the country. The matter has travelled from Gujarat, Bihar, and so on. Then, the matter has travelled from Kanpur to Mathura and such ugly instances, as the burning of mosque, have now come up. There is an escalation of such disturbances. It is sad to see that even the law and order enforcing machinery acquiesces in the designs of the mischief-makers who are out to destroy communal harmony and amity in our country by having such instances also as burning down of mosques, which are highly provocative. Under such a situation, the adjournment motion should be admitted.

PROF. SAIFUDDIN SOZ: I also support the adjournment motion. (*Interruptions*)

[*Translation*]

MR. SPEAKER: Discussion on Home Ministry is already there.

SHRIG.M. BANATWALLA: At the same time, I must also fervently request the Home Minister through you to make a statement on the deteriorating communal situation in the country. Certain forces, like the Vishwa Hindu Parishad, the BJP and others, are given a free hand to vitiate the entire atmosphere. A statement must come as to what the Government is doing. (*Interruptions*)

PROF. SAIFUDDIN SOZ: They are showing their arrogance. We reject this arrogance. (*Interruptions*)

SHRIG.M. BANATWALLA: Please give a direction to the Home Minister to make a statement on this deteriorating communal situation. (*Interruptions*)

[*Translation*]

SHRI JANARDAN TIWARI (Siwan): Why are they referring to B.J.P.?

MR. SPEAKER: I have given them permission. You take your seat.

SHRI KALKA DAS (Karol Bagh): Mr. Speaker, Sir, Mr. Soz's involvement with the terrorists was published in "Current" and despite this why is he talking in this manner? He knows the situation. He has links with the terrorists.

PROF. SAIFUDDIN SOZ: You may have met them. As far as I am concerned I have never met the terrorists.... (*Interruptions*)

[*English*]

SHRI SOMNATH CHATTERJEE (Bolpur): Sir, it is a serious matter. It must be condemned. (*Interruptions*) We do condemn such an incident. A communal situation, which is having a tendency to escalate, must be dealt with the firmest hand. There is no doubt about it. We request the Home Minister to make a statement on that and to see that the situation is brought under control and to tell us what is the real position about that.

[*Translation*]

PROF. VIJAY KUMAR MALHOTRA (Delhi Sadar): Will there be a discussion on this subject?

MR. SPEAKER: I have permitted a submission only. Discussion is not taking place.

SHRI VASANT SATHE (Wardha): It is a matter of great regret and sorrow that

MR. SPEAKER: Why, why are you saying like this?

Now, Hindi is an Indian language, don't you like it?

SHRI VASANT SATHE: What is happening in Mathura or what has happened there does not appear to be an incident which has taken place all of a sudden. There is some conspiracy behind it. It started with Ayodhya and thereafter people expressed their desire to march to the land of Krishna and then to the land of Vishwanath (*Interruptions*)

PROF. VJAY KUMAR MALHOTRA: Mr. Speaker, Sir, such things have continuously been taking place. They started with Ayodhya, and then decided to march towards Mathura (*Interruptions*)

MR. SPEAKER: Please sit down.... (*Interruptions*)....

SHRI VASANT SATHE: He was expressing his view. (*Interruptions*)

MR. SPEAKER: Calling Attention Notice has been received. (*Interruptions*)

PROF. VJAY KUMAR MALHOTRA: Communalism has reigned supreme for forty years. (*Interruptions*)....

SHRI VASANT SATHE: I would only like to say that it is not the issue of Calling Attention. Calling Attention is not just sufficient. (*Interruptions*)....

MR. SPEAKER: Discussion is taking place on Home Ministry in the House.

SHRI VASANT SATHE: It is not only related to Home Ministry (*Interruptions*).... Mr. Mufti Mohammad, this discussion is not confined to communalism alone. The fire that is raging is threatening to engulf all of us as also the country. Thus, we are bringing the Adjournment Motion. (*Interruptions*).... I would like to state right now that we will bring adjournment motion in this House tomorrow and would ask for discussion on it. (*Interruptions*)....

[*English*]

MR. SPEAKER: Now, papers to be laid.

12.36 hrs.

PAPERS LAID ON THE TABLE

[*English*]

Detailed Demands for Grants of the Ministry of Personnel, Public Grievances and Pensions for 1990-91; Annual Reports and Reviews on the working of Grih Kalyan Kendra, New Delhi, Allahabad Museum Society Allahabad, for 1988-89 and statements showing reasons for delay in laying these papers etc. etc.

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (PROF. M.G.K. MENON): I beg to lay on the Table—

- (1) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of personnel, Public Grievances and Pensions for 1990-91. [Placed in Library. See No. LT 693/90]
- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Grih Kalyan Kendra, New Delhi, for the year 1988-89 along with Audited Accounts.
(ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Grih Kalyan Kendra, New Delhi for the year 1988-89
- (3) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned